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Title: Need to provide financial assistance to the Government of Andhra Pradesh for setting up District Rehabilitation Centres. –Laid.

Dr. D.V.G. SHANKAR RAO (Parvathipuram) : The Disability Act puts significant responsibility on the Government to provide total rehabilitation services to persons with disability. There is a crucial vacuum in providing services to the disabled, particularly in the rural areas. Andhra Pradesh has taken up rehabilitation of disabled as a special intervention.

So, I would request the Central Government to provide funding support to the Andhra Pradesh State Government for setting up District Rehabilitation Centres in all districts of the State.

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